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IN THE HIGH COURT OF DELHI AT NEW DELHI

LPA 170/2022, CM APPL. 11593/2022-Stay

SOHAN LAL BHARDWAJ

.....Appellant

Through:

versus

NEETA BHARDWAJ

.....Respondent

Through:

Mr.Arun Birbal and Mr.Sanjay Singh,
Advocates for DDA.

Ms.Avshreya Pratap Singh Rudy,
SPC with Ms.Usha Jamnal and
Ms.Harshita Chaturvedi, Advocates.

CORAM:

HON'BLE MS. JUSTICE REKHA PALLI

HON'BLE MR. JUSTICE SAURABH BANERJEE

ORDER

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30.01.2025

Due to paucity of time, the appeal could not be taken up today.

List on 05.05.2025.

REKHA PALLI, J

SAURABH BANERJEE, J

JANUARY 30, 2025

vld